

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

05.07.2013

OA No.320/2012

Mr. S. Shrivastava, Counsel for applicant.
Mr. R.G. Khinchi, Counsel for respondents.

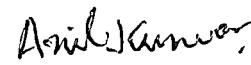
Heard the learned counsel for the parties.

Learned counsel for the applicant submits that the applicant appeared in the examination as per the direction of this Tribunal but he could not be empanelled. Therefore, this OA has become infructuous.

Accordingly the OA is dismissed as having become infructuous.

IR granted on 15.05.2012 shall stand vacated.


(S.K. Kaushik)
Member (J)


(Anil Kumar)
Member (A)

ahq